The Minister of State in the Ministry of Home Affairs (Shri Hathi):
(a) Yes, Sir.

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(b) and (c). There is no such general proposal under consideration at present. In accordance with the existing rules Government has the powers to require an officer to retire at any time after he has completed 30 years qualifying service or after he has attained the age of 55 years, by giving him three months notice.

Enquiry Committee on Imphal Firing

Shri Yashpai Singh:
Shri Hem Barua;
Shri Hari Vishnu
Kamath:

Will the Minister of Home Affairs be pleased to refer to the statement made on the Calling Attention Notice on the 31st August, 1965 regarding the Police firing in Imphal and state:

- (a) whether the High-powered Enquiry Committee has since been appointed; and
- (b) if so, its personnel and terms of reference?

The Minister of State in the Ministry of Home Affairs (Shri Hathl):
(a) and (b). Shri Asok Mitra, Additional Secretary, Planning Commission has been appointed to enquire into the following:—

- (i) the circumstances under which the Police resorted to firing on the 27th August, 1965 at Imphal; and
- (ii) whether or not the said firing was justified and necessary.

Merger of Pondicherry

•783. Shri Harl Vishnu Kamath: Will the Minister of Home Affairs be pleased to state:

(a) whether Government propose to merge the constituent areas of the Union Territory of Pondicherry in the adjoining States of Madras,

Kerala and Andhra Pradesh respectively:

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- (b) if so, when; and
- (c) if not, the reasons therefor?

The Minister of State in the Ministry of Home Affairs (Shri Hathi):
(a) to (c). Government have no such proposal under consideration; nor has there been any demand for it.

Hostile Attack in a Manipur Village

Shri P. R. Chakraverti: Shri Ravindra Varma: Shri P. Venkatasubbaiah: Shrimati Renuka Barkataki: Shri P. C. Borooah:

Will the Minister of Home Affairs be pleased to state:

- (a) whether a group of uniformed Baite tribal hostiles armed with automatic weapons raided the office of Thonian Development Block in Manipur bordering upper Burma on the 7th June, 1965;
- (b) whether these hostiles go under the name of the 'Chin Liberation Army' demanding the formation of a separate 'Chin' State;
- (c) whether Government have agreed to extend the truce period recommended by Rev. Michael Scott; and
- (d) how far it is true that the Naga underground leaders are deliberately indulging in delaying tactics to extend their sphere of activities?

The Minister of State in the Ministry of Home Affairs (Shri Hathl): (a) Yes, Sir. But it is not confirmed whether they had automatic weapons with them, though it is known that they had fire arms.

- (b) It is believed that they did telong to an armed group styling themselves as 'Chin Liberation Army'.
- (c) Government have not yet considered any further extension of the

period of cessation of operations which expires on the 14th October this year.

(d) It is true that the Naga hostiles have of late intensified their activities within the area covered by the se sation of operations agreement, and have also sought to extend them to sub-divisions outside that area. The Government of Manipur are taking firm preventive measures which would guarantee security to citizens.

Indians from Burma

Shri P. C. Borocah: *786. Z Shri Onkar Lal Berwa: Shri Gulshan:

Will the Minister of Rehabilitation be pleased to state:

- (a) whether it is a fact that some of the Indians repatriated from Burma offered a Satyagraha near the residence of the Minister of External Affairs to demand expeditious rehabilitation of such refugees;
- (b) if so, their precise demands; and
 - (c) Government's reaction thereto?

The Minister of Rehabilitation (Shri Tyagi); (a) Yes, Sir.

- (b) Demands of the repatriates were that:
 - (i) they should be treated at par with the migrants from East Pakistan and be given all facilities admissible to them; and
 - (ii) they may be rese'tled in the Union Territory of Delhi.
- (c) It is not the policy of Government to treat the repatriates from Burma at part with the migrants from East Pakistan as the circums an es of their repatriation from Burma are different from those of migration from East Pakistan. The repatriates in question went back to Uttar Pradesh on the 19th July, 1965. The Government of Uttar Pradesh have given

them cashdoles and are taking action for their rehabilitation.

"दी काइसिस ब्राफ इण्डिया" नामक पुरतक

्री हुरुम चन्द कछ्त्रायः *787. ्री बड़ेः

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्यायह सच है कि एक विदेशी लेखन श्री रोनास्ड सेगल द्वारा लिखित पुस्तक "दी क.इसिस धाफ इंडिया" के पष्ठ 79 पर छत्राति शिवाजी को 'लुटेश सरदार' "एरावर चीफडेन" के रूप में दर्शाया गया है, जिसने 'एक साधारण लटेरा साम्राज्य स्यापित किया "फाउंडिड ए सिम्पन रौबर स्टेट": भीर
- (ख) यदि हां, तो इस मामले में सरकार ने क्या कार्यवाही की है प्रवता करने का विचार किया है ?

गृह-कार्य मंत्रालय में उपमंत्री (भी स० ना० मिघ): (क) जी हां।

(ख) इस पुस्तक के भाषात पर स्ति । लगाने का प्रस्ताव विचाराधीन है।

Black-list of Contactmen

Shri Hari Vishau Kamath: Shrimati Maimoona Sultan: •788. Shri J. B. S. Bist: Shri Kajrolkar:

Will the Minister of Home Affairs be pleased to state:

- (a) whether it is a fact that "black-list" of certain contactmen of some business houses and industrialists, indulging in maipractices, bas been prepared; and
 - (b) if so, the particulars thereof'

The Minister of State in the Ministry of Home Affairs (Shri Hathi): (a) A list of undesirable Contact-